

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

19. IA/2443/2022 C.P. (IB)/295(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **22.09.2022**.

NAME OF THE PARTIES: KOTAK MAHINDRA BANK LIMITED
Vs.
HYBRO FOODS PRIVATE LIMITED

SECTION: 7 & 60(5) of IBC 2016

ORDER

Adv. Apoorva Kulkarni i/b M/S V, Deshpande and Co. for the Petitioner and Adv. Ismail Nasikwala a/w Sujit S Mashal i/b Naskikwala Law office Adv. for the Respondent. list this matter on **10.11.2022**.

SD/-
ANURADHA SANJAY BHATIA
Member(Technical)

SD/-
H. V. SUBBA RAO
Member(Judicial)

/NT/